

(b) if so, whether Government contemplate setting up an enquiry Committee to investigate into the working of these textile mills?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) and (b). It has come to the notice of the Government that two Cotton Textile mills in Punjab have not been working satisfactorily. Out of these, one mill with a spindleage of 4648 being uneconomic had stopped working since 9.6.1958. A committee was set up under the Industries (Development and Regulation) Act, 1951 to investigate into the affairs of the other mill, and certain remedial measures were suggested in this case.

Textile Mills

535. Shri S. M. Banerjee: Will the Minister of Commerce and Industry be pleased to state:

(a) the number of Textile Mills which remained totally closed on the 1st October, 1958;

(b) the number of those Mills where some shifts have been closed; and

(c) the total number of workers laid off and retrenched as a result of closures?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) As on 1.10.58, forty cotton textile mills were totally closed.

(b) On the same date, twenty seven cotton textile mills were partially closed.

(c) Separate figures for workers laid off and workers retrenched are not available. However, as a result of these closures, 65,263 workers were affected.

Fertilizer Factory in Nangal

536. Shri Ram Krishan: Will the Minister of Commerce and Industry be pleased to state:

(a) the number of persons evicted from their homestead and lands for

setting up fertilizer factory at Nangal in Punjab;

(b) the number of those who sought employment in the Nangal Fertilizer factory; and

(c) the number of those who were actually employed?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) No one has as yet been evicted from his homestead or his shop although evictions from agricultural lands have taken place. The number of persons affected by the latter is 2883. As regards evictions from homesteads and shops a total number of 731 families and 240 shopkeepers will be affected in the future and for all purposes the persons who will be so affected are being treated as evictees even now. The acquisition of land for the Nangal Fertilizer factory has in all cases been made on payment of fair and legal compensation according to the Punjab Government's award A scheme has also been formulated by the State Government for the resettlement of the evictees by giving them alternative lands at cost in an area of 145 acres of land already acquired for this purpose. The Nangal Company is helping in the implementation of this scheme both financially and otherwise.

(b) About 3500 applications seeking employment in the project have been received from the persons affected

(c) 335.

Export Promotion Advisory Committees

537. Shri Ram Krishan: Will the Minister of Commerce and Industry be pleased to state the names of the goods for which Export Promotion Advisory Committees have been set up so far?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): Export Promotion advisory Committees have been set up at the three